

Court and, till separate High Court is formed, for establishment of a permanent Bench of the Gauhati High Court in the State capital.

The matter is engaging the attention of the Central Government.

[*Translation*]

**Supply of Good Quality Wheat, Rice and Sugar in Delhi**

2162. SHRI JAGANNATH PRASAD : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state the action being taken by Government to make available good quality wheat, rice and sugar to consumers in Delhi at the fair price shops ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): According to the information furnished by Delhi Administration, good quality wheat, rice and sugar are delivered at the doorstep to fair price shops (FPS) by the Delhi State Civil Supplies Corporation (DSCSC) within a prescribed period. Apart from monitoring this arrangement on a daily basis, immediate replacements within seven days are provided free of transportation charges to those FPS, who report receipt of bad quality foodstuffs. The DSCSC also maintains a revolving stock of 200 qtls. each of wheat and rice for replacement of bad quality stocks, if any, to Fair Price Shops, who have been directed not to distribute any bad quality stuff detected by them. Voluntary agencies, representatives of Fair Price Shops and representatives of DSCSC are involved in detection of bad quality foodstuffs. In addition, the DSCSC has opened complaint counters in all the 44 circles for registration of complaints regarding bad quality foodstuffs.

[*English*]

**Working of H.M.T. Limited**

2163. SHRI P. KOLANDAIVELU : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Hindustan Machine Tools Limited has recently been showing a

downward trend in its profits as compared to previous years; and

(b) if so, the steps taken by Government to improve its working and also to streamline the administrative set up of this undertaking ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K. TEWARY) : (a) There has been a decline in the profits of HMT from 1982-83 to 1985-86.

(b) Government has advised the company to intensify efforts towards technology upgradation, costreduction product diversification and toning up the management of loss making units.

**Additional Power Generating Stations in Delhi**

2165. SHRI C. MADHAV REDDI : Will the Minister of ENERGY be pleased to state :

(a) whether any blue-print of National Capital Power Project to meet Delhi's power needs by the end of the Seventh Five Year Plan has been finalised; and

(b) if so, the details thereof and the estimated expenditure involved, the type and location of the additional power generating stations and their generating capacity ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) and (b). It is proposed to be set up the first stage of the National Capital Thermal Power Project with a capacity of 840 MW (4 × 210 MW) by the National Thermal Power Corporation at a site near Dadri in the Ghaziabad District of Uttar Pradesh. The estimated cost of the first stage of this Project is Rs. 1063.57 crores. The first unit of 210 MW is proposed to be commissioned in 1991-92 and subsequent units at intervals of six months each thereafter.